

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 56 of 2014 & I.A. No. 100/14**

**Dated : 22<sup>nd</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar**

**BSCPL Infrastructure Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State power Distribution  
Co. Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s) : Ms. Ruth Elwin  
Ms. Shikha Ohri**

**Counsel for the Respondent(s)  
R-1 : Mr. Superna Srivastava for  
Mr. C.K. Rai for R-2**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **1<sup>st</sup> October, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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